NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) (Insolvency) No. 1295 of 2019

IN THE MATTER OF:

M/s Ricoh Thermal Media Asia Pacific Pvt. Ltd. ...Appellant

Vs

M/s Efficient Data Pvt. Ltd. ....Respondent

Present:

For Appellant: **Ms. Komal Mundhra and Mr. Saurabh Agrawal, Advocates.**

For Respondent: **None present.**

O R D E R

17.03.2020 It is represented on behalf of the Appellant that the Counsel for the Appellant is engaged to argue this Appeal only recently and hence a short adjournment is prayed for. Acceding to the said request, the matter is directed to be listed on **18th March, 2020**.

[Justice Venugopal M.]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Nn